

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 1ST DAY OF MARCH, 2000

Original Application No.148 of 2000

CORAM:

HON.MR.JUSTICE NEELAM SANJIVA REDDY,V.C.

HON.MR.S.BISWAS, MEMBER(A)

Suresh Chandra Gupta, Son of Shri mangi Lal gupta, Assistant Executive Engineer, AGEB/R No.1 C/o Garrison Engineer, military Engineering Services, Jhansi Cantt, Jhansi- 284001.

..... Applicant

(By Adv: Shri Saumitra Singh)

Versus

1. union of India, Represented by The Secretary,Ministry of Defence Govt. of India, new Delhi.
2. The Engineer in chief, Military Engineering Services Army headquarters, Kashmir House, Rajaji marg, DHQ Post office New Delhi- 110 011
3. the Garrison Engineer Military Engineering Services Jhansi Cantt-284001.

..... Respondents

O R D E R

(By Hon.Mr.Justice Neelam Sanjiva Reddy, V.C.)

Heard cocounsel for the applicant. The OA is disposed of at the admission stage with the following directions. Respondent no.2 is directed to dispose of the file pending with him regarding disciplinary proceedings taken against the applicant as expeditiously as possible before the next DPC ~~seeks~~ ^{s/s} for considering the preparation of the panel for promotion for the post of Executive Engineer. The Registry is directed to send a copy of this order to the respondents immediately for compliance.

With the above directions this OA is disposed of at the admission stage. No order as to costs.

Paras
MEMBER(A)

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VICE CHAIRMAN

Dated: 01.3.2000